

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3507
TO BE ANSWERED ON 21.03.2025

EMPOWERMENT OF WOMEN AND CHILDREN

3507. SHRI ESWARASAMY K:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of schemes for empowerment of women and development of children by Non-Governmental Organisations (NGOs) in Tamil Nadu;
- (b) whether Government has put in place any mechanism to monitor the work being done by NGOs;
- (c) if so, the details thereof;
- (d) the details of the beneficiaries of various schemes during the last two years and the current year, State-wise; and
- (e) whether these schemes have helped in improving the standard of life of beneficiaries, if so, the details of the method of assessment and the results thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

- (a) to (c) The Ministry of Women and Child Development releases funds directly to States/UTs under its various schemes and missions. It does not release any funds to any Non-Governmental Organisations (NGOs).
- (d) The State-wise details of beneficiaries under the schemes of the Ministry during the last two years and the current year are at **Annexure-I**.
- (e) Yes Sir.

Mission Saksham Anganwadi & Poshan 2.0 seeks to address the challenge of malnutrition through improved nutrition content and delivery. It is a Centrally Sponsored Scheme, where the responsibility of implementation lies with the States/UTs. The mission adopts a strategic approach to reduce malnutrition and

improve overall health and immunity. This includes activities such as community engagement, outreach, behaviour change initiatives, and advocacy. It emphasizes maternal nutrition, infant and young child feeding norms, and the treatment of Severe Acute Malnutrition (SAM) and Moderate Acute Malnutrition (MAM), with additional focus on wellness through AYUSH practices.

Supplementary Nutrition is provided to target groups following revised nutrition norms that prioritize diet diversity, ensuring a balanced intake of calories, proteins, healthy fats, and essential micronutrients. Fortified rice is supplied to Anganwadi Centres to address micronutrient deficiencies and combat anaemia. Additionally, millet-based meals are encouraged at least once a week for Hot Cooked Meals and Take Home Rations (THR). Under the Wheat Based Nutrition Programme (WBNP) and Scheme for Adolescent Girls (SAG), subsidized food grains such as wheat, fortified rice, and coarse grains are distributed to States/UTs through the Department of Food & Public Distribution.

Mission Vatsalya scheme is implemented through the State/ UT Governments as per standards of care and protection to secure the best interest of child which is provided under The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) (as amended in 2021).

Mission Shakti –

(i) One Stop Centre (OSC) scheme is being implemented by the Government across the country including State of Tamil Nadu to provide integrated support and assistance under one roof to women affected by violence and those in distress both in private and public spaces. It also provides an integrated range of services including medical aid, legal aid and advice, temporary shelter, police assistance, psycho-social counselling to needy women.

(ii) Women Helpline provides 24X7 emergency and non-emergency response through telephonic short-code 181 to women, by linking them with appropriate authorities such as Police, One Stop Centres, Hospitals, Legal Services Authorities etc. Additionally, it provides information about women welfare schemes and programs to all women.

(iii) Beti Bachao Beti Padhao (BBBP) scheme launched on 22nd January 2015, is a mindset change program, aims at valuing the girl child and preventing gender- biased sex-selective practices. BBBP is a centrally sponsored scheme under Sambal vertical of Mission Shakti with 100% funding by the Central Government across all the districts of the country. The scheme aims to work towards the protection and education of girl child through multi-sectoral interventions and encouraging greater spend on activities that have on ground impact, e.g., promotion of sports among girls, awareness about PC-PNDT Act etc.

(iv) Nari Adalat is an initiative aimed at empowering women by ensuring justice and to offer services such as alternate dispute resolution, grievance redressal, counselling, evidence-based decision-making, pressure group tactics, negotiation, mediation, and reconciliation.

(v) Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country, including rural areas of the country w.e.f. 01.01.2017. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme

under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

(vi) Sakhi Niwas Scheme aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and also in rural areas where employment opportunity for women exists. Under the Scheme, financial assistance is provided for running of Sakhi Niwas in rented premises for working women and for those women who are under training for job. Provision of Day Care Centre for children of the residents of the Sakhi Niwas is an important aspect of the scheme.

(vii) 'Shakti Sadan Scheme' is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

(viii) Ministry of Women and Child Development has introduced Palna sub-scheme under Mission Shakti for all States/UTs w.e.f. 01 April 2022, for providing day care facilities and protection to children. Palna is a Centrally sponsored scheme ensuring the participation of State/UT government for day-to-day monitoring and proper implementation of scheme.

Anganwadi centres are the world's largest childcare institutions dedicated to providing essential care and support to children ensuring delivery of care facilities till the last mile. In a first of its kind approach, Ministry has extended the services of childcare through Anganwadi cum Crèche (AWCC). This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase the women work force participation in the economy. The objective of *Palna* component is to provide quality creche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization, education etc

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO.3507 FOR ANSWER ON 21.03.2025 ASKED BY SHRI ESWARASAMY K REGARDING ‘EMPOWERMENT OF WOMEN AND CHILDREN’**

State-wise details of beneficiaries under the schemes of the Ministry of Women & Child Development during the last two years and the current year

I. Saksham Anganwadi & POSHAN 2.0

State-wise beneficiaries under Mission Saksham Anganwadi and Poshan 2.0 as per Monitoring & Evaluation data for the Financial Year 2022-2023

State/UT	FY 2022-23		
	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 month-6 years plus P&LM)
Andhra Pradesh	2384664	297048	2681712
Arunachal Pradesh	56638	2713	59351
Assam	3030996	297251	3328247
Bihar	8995492	721488	9716980
Chhattisgarh	2160422	148187	2308609
Goa	57216	9704	66920
Gujarat	3214441	518129	3732570
Haryana	1700043	255015	1955058
Himachal Pradesh	399779	80803	480582
Jammu & Kashmir	682885	93009	775894
Jharkhand	3112075	378618	3490693
Karnataka	3589406	426546	4015952
Kerala	1997323	289502	2286825
Madhya Pradesh	6349835	347195	6697030
Maharashtra	6251221	820903	7072124
Manipur	265667	21829	287496
Meghalaya	392822	25303	418125

Mizoram	109020	13740	122760
Nagaland	59997	422	60419
Odisha	3460488	460793	3921281
Punjab	962315	80199	1042514
Rajasthan	3850005	674836	4524841
Sikkim	30343	3563	33906
Tamil Nadu	3120329	614819	3735148
Telangana	1790272	282617	2072889
Tripura	302599	34808	337407
Uttar Pradesh	17170999	3297461	20468460
Uttarakhand	669156	92272	761428
West Bengal	7471646	1018589	8490235
A & N Islands	13303	1637	14940
Chandigarh	41503	6219	47722
Delhi	555049	102866	657915
D & N Haveli	23886	7655	31541
Daman & Diu			
Ladakh	16881	1680	18561
Lakshadweep	5299	675	5974
Puducherry	33251	5455	38706
All India	84327266	11433549	95760815

**STATE-WISE BENEFICIARIES UNDER MISSION SAKSHAM ANGANWADI
AND POSHAN 2.0 AS PER POSHAN TRACKER DATA FOR THE FINANCIAL
YEAR 2023-24**

State/UT	Pregnant woman	Lactating mother	Children 0-6 M	Children 6M to 3Y	Children 3Y to 6Y	Adolescent Girl	Total
Uttar Pradesh	1552960	1149186	940783	9645670	8971034	229489	22489122
Assam	96347	84952	91686	1180409	1631205	143902	3228501
Rajasthan	304090	233670	153139	1958741	1792326	43110	4485076
Tamil Nadu	300337	226961	204493	1744546	1575758	44271	4096366
J&K	41839	37711	25876	322175	379224	19168	825993
Himachal Pradesh	36391	36483	34533	221488	238069	16704	583668
Andaman & Nicobar Islands	713	659	605	6897	4338	0	13212
Lakshadweep	409	379	374	3005	1176	0	5343
Madhya Pradesh	433866	347734	296238	2827477	3603588	154782	7663685
Gujarat	221092	191944	172256	1502239	1627256	68016	3782803
Maharashtra	324046	292128	235782	2735413	3321840	114257	7023466
Manipur	8419	8453	8530	94381	160224	45188	325195
Ladakh	939	813	631	7519	8691	0	18593
Dadra & Nagar Haveli - Daman & Diu	3960	3030	2790	14909	9529	0	34218
Sikkim	1324	1508	1458	12355	16979	8471	42095
Karnataka	239232	157855	121434	1669230	1704705	1275	3893731
Kerala	128885	104993	89247	804796	1099743	18628	2246292
Telangana	157575	99319	83673	979403	853625	30883	2204478
Arunachal Pradesh	1865	2609	2538	32703	43525	15344	98584
West Bengal	536788	433344	403910	3271842	4045672	0	8691556
Meghalaya	6440	7971	7782	150426	228753	52502	453874
Haryana	111921	106073	64124	708516	950524	15900	1957058
Tripura	16276	13073	11533	126592	168677	34792	370943
Nagaland	1651	2810	2757	40103	66298	25926	139545
Chandigarh	3189	3220	3211	16487	20423	0	46530
Uttarakhand	51060	47604	34504	384171	249410	71691	838440
Mizoram	5626	3631	3745	44558	61189	21708	140457
Goa	3751	4732	4334	35012	18602	0	66431
Punjab	85757	92924	86440	649223	627901	29344	1571589
Delhi	58065	60892	59227	349831	175615	0	703630

Chhattisgarh	151721	121445	103554	1044067	1178676	119990	2719453
Andhra Pradesh	251278	192822	158051	1324181	1166810	18671	3111813
Bihar	406972	323692	225964	3504063	5560315	216013	10237019
Puducherry	3438	3327	2702	24310	3951	0	37728
Odisha	283576	224519	194701	1516121	1866441	276793	4362151
Jharkhand	177539	123731	103253	1350318	1501244	290792	3546877
	6009337	4746197	3935858	4030317	4493333 7	2127610 6	10205551 5

**State-wise beneficiaries under Mission Saksham Anganwadi and Poshan 2.0
as per Poshan Tracker data for the Financial Year 2024-25**

State/UT	Pregnant woman	Lactating mother	Children 0-6 M	Children 6M to 3 Y	Children 3 Y to 6 Y	Adolescent Girl	Total count
J&K	49065	44284	38298	339479	416092	25851	913069
Madhya Pradesh	419802	375744	345414	2631293	3583766	136523	7492542
Himachal Pradesh	31407	34351	34425	207015	239387	16179	562764
Tamil Nadu	288558	245948	239178	1674903	1768735	44341	4261663
Andaman & Nicobar Islands	695	645	614	6644	3839	0	12437
Lakshadweep	365	350	360	2725	890	0	4690
Tripura	13945	11937	11527	112525	166712	33072	349718
Nagaland	733	1128	1290	35743	64063	23937	126894
Arunachal Pradesh	1983	2115	2443	31541	51065	15613	104760
Haryana	113191	112195	93583	687805	949698	12716	1969188
Telangana	143216	119385	117398	909523	863495	22019	2175036
West Bengal	503299	473380	475343	3103608	4032925	0	8588555
Meghalaya	5746	7246	8159	112833	217094	39875	390953
Maharashtra	305956	317466	302763	2371079	3248759	105512	6651535
Gujarat	198295	200488	191424	1373272	1488658	62225	3514362
Manipur	7861	8573	9223	93664	165062	42205	326588
Ladakh	1026	912	805	7677	8713	0	19133
Kerala	112454	89240	86693	713605	1040109	17847	2059948
Karnataka	329486	253970	218317	1757711	1804940	74301	4438725
Sikkim	1251	1396	1441	11035	16967	7305	39395
Dadra & Nagar Haveli - Daman & Diu	2698	2392	2325	15781	14163	0	37359
Uttar Pradesh	1258898	1095709	1029451	9017357	9520739	175366	22097520
Assam	119228	113068	121754	1028018	1604001	397052	3383121
Rajasthan	294775	268013	223427	1772868	1692870	40468	4292421
Chhattisgarh	160289	141044	133199	999069	1104531	105336	2643468
Andhra Pradesh	208927	186268	173738	1314284	1147208	47723	3078148

Delhi	52506	61039	60985	327810	149270	0	651610
Odisha	267185	221665	210010	1419642	1812135	250204	4180841
Jharkhand	158426	125708	113587	1210165	1492335	234642	3334863
Bihar	529019	477117	339213	3830934	5360475	240386	1077714 4
Puducherry	2798	3121	2757	22718	5006	0	36400
Mizoram	5201	3810	3992	39549	61188	18253	131993
Punjab	74994	95235	95610	615848	740158	34055	1655900
Goa	3352	4175	4000	31814	14494	0	57835
UT- Chandigarh	2943	3008	3013	15801	17452	0	42217
Uttarakhand	53533	57422	52562	358273	250480	71041	843311

II. Mission Vatsalya

(A) NUMBER OF CHILDREN SUPPORTED IN THE CHILD CARE INSTITUTIONS

S. No.	State	2022-23	2023-24	2024-25
1	Andhra Pradesh	1504	1546	Not available.*
2	Arunachal Pradesh	206	206	
3	Assam	1380	1241	
4	Bihar	2088	2227	
5	Chhattisgarh	1974	1843	
6	Goa	526	461	
7	Gujarat	1651	3195	
8	Haryana	1239	963	
9	Himachal Pradesh	805	926	
10	Jammu and Kashmir	817	1104	
11	Jharkhand	1219	1238	
12	Karnataka	3182	3110	
13	Kerala	697	776	
14	Madhya Pradesh	2292	2597	
15	Maharashtra	3654	3495	
16	Manipur	2121	2295	
17	Meghalaya	972	1031	
18	Mizoram	914	1172	
19	Nagaland	493	562	
20	Orissa	4153	4431	
21	Punjab	607	533	
22	Rajasthan	2560	2733	
23	Sikkim	526	468	
24	Tamil Nadu	7785	10118	
25	Telangana	1129	2243	
26	Tripura	829	948	
27	Uttar Pradesh	3238	3226	
28	Uttarakhand	700	589	
29	West Bengal	6220	4744	
30	Andaman & Nicobar	308	274	
31	Chandigarh	202	222	
32	Dadra & Nagar Haveli and Daman & Diu	28	36	
33	Ladakh	25	84	
34	Lakshadweep	0	0	
35	Delhi	1206	1216	
36	Puducherry	690	739	
	Total	57940	62592	

*Number of beneficiaries are calculated on the basis of funds released during the Financial Year

(B) NUMBER OF CHILDREN SUPPORTED IN NON-INSTITUTIONAL CARE

Sl. No.	States/UTs	Total No. of Children approved in FY		
		2022-23	2023-24	2024-25
1	Andhra Pradesh	9150	10000	14187
2	Arunachal Pradesh	840	1719	1318
3	Assam	858	1919	2400
4	Bihar	504	4001	6001
5	Chhattisgarh	288	1137	1550
6	Goa	27	62	93
7	Gujarat	506	450	472
8	Haryana	5155	643	880
9	Himachal Pradesh	1347	1352	2028
10	Jammu & Kashmir	1398	4024	5092
11	Jharkhand	3086	4629	6793
12	Karnataka	3875	12449	18673
13	Kerala	1133	1455	2182
14	Madhya Pradesh	2377	13715	20572
15	Maharashtra	9844	21680	32520
16	Manipur	1120	1288	1932
17	Meghalaya	1028	1083	1285
18	Mizoram	591	1516	2011
19	Nagaland	752	779	789
20	Odisha	1772	3697	5545
21	Punjab	612	4150	2483
22	Rajasthan	239	933	475
23	Sikkim	323	460	427
24	Tamil Nadu	2975	5411	8116
25	Telangana	6454	4858	7287
26	Tripura	305	1373	2059
27	Uttar Pradesh	1766	10000	15000
28	Uttarakhand	847	1817	1631
29	West Bengal	1670	2750	4125
30	Andaman & Nicobar Islands	0	1	0
31	Chandigarh	199	309	350
32	Dadra & Nagar Haveli and Daman & Diu	519	984	929
33	Ladakh	29	411	482
34	Lakshadweep	0	0	0
35	Delhi	980	635	952
36	Puducherry	106	171	256
Total		62675	121861	170895

III. Mission Shakti

A. SAMBAL

(i) One Stop Centres

SL	State /Uts	2022-23	2023-24	2024-2025 (upto 31.01.2025)
1	A&N Islands	106	133	129
2	Andhra Pradesh	4,356	2,993	2,544
3	Arunachal Pradesh	370	293	387
4	Assam	5,348	5,714	6,445
5	Bihar	6,556	7,376	7,304
6	Chandigarh	199	329	343
7	Chhattisgarh	6,052	5,889	5,320
8	DNHDD	136	90	147
9	Delhi	4,387	6,945	8,917
10	Goa	2,132	611	368
11	Gujarat	8,669	7,158	5,904
12	Haryana	8,253	7,932	10,924
13	Himachal Pradesh	480	1,007	1,619
14	Jammu & Kashmir	2,482	2,374	3,031
15	Jharkhand	830	1,683	1,233
16	Karnataka	6,551	6,997	7,075
17	Kerala	4,357	4,137	3,299
18	Ladakh	19	17	26
19	Lakshadweep*	0	0	0
20	Madhya Pradesh	19,909	19,868	20,552
21	Maharashtra	6,814	9,894	6,112
22	Manipur	448	411	342
23	Meghalaya	1,168	771	946
24	Mizoram	217	366	1,024
25	Nagaland	246	186	224

26	Odisha**	7,188	7,480	5,830
27	Puducherry	62	36	47
28	Punjab	3,403	3,315	4,298
29	Rajasthan	5,870	6,591	6,655
30	Sikkim	323	367	432
31	Tamil Nadu	22,929	23,661	32,666
32	Telangana	12,066	11,674	9,749
33	Tripura	109	414	258
34	Uttar Pradesh	22,155	33,774	31,773
35	Uttarakhand	1,156	578	1,809
36	West Bengal	328	2,163	2,952
	Total	1,65,674	1,83,227	1,90,684

*Lakshadweep have not furnished information till date.

**Odisha has not shared the information for the month of December

(ii) Women Help Line

SL	State /UTs	2022-23		2023-24		2024-25 (till 31.01.25)	
		Calls registered/received	Women assisted	Calls registered/received	Women assisted	Calls registered/received	Women assisted
1	Andaman and Nicobar Islands	483	35	360	25	1,325	35
2	Andhra Pradesh	1,44,790	1,852	1,17,656	1,585	2,87,304	1,001
3	Arunachal Pradesh	540	425	1,067	233	1,,252	228
4	Assam	70,855	5,711	60,826	8,674	48,005	10,957
5	Bihar	83,233	2,602	96,424	2,556	3,46,755	55,582
6	Chandigarh	12,237	12,237	15,374	1,699	12,811	6,533
7	Chattishgarh	1,02,820	3,181	88,104	10,309	69,789	8,667
8	Dadra and Nagar Haveli and Daman and Diu	42	42	691	180	2,482	738
9	Delhi	7,80,910	7,56,147	5,44,070	5,44,070	3,07,324	3,01,830
10	Goa	11,147	9,149	3,180	374	951	951
11	Gujarat	1,60,891	1,60,891	2,24,924	1,83,795	1,67,604	1,67,604
12	Haryana	18,164	3,270	83,262	2,227	2,45,469	4,626
13	Himachal Pradesh	32,957	32,957	21,900	1,198	16,675	1,362
14	Jammu and Kashmir and Ladakh	2,576	2,504	31,479	1,061	42,472	1,345
15	Jharkhand	27,834	18,894	42,950	20,917	68,304	22,778
16	Karnataka	48,316	6,118	5,636	604	1,62,693	1,337
17	Kerala	93,622	7,541	1,00,179	18,061	1,28,754	8,638
18	Ladakh			157	41	890	126
19	Lakshadweep*	0	0	0	0	0	0

20	Madhya Pradesh	43,896	20,022	23,280	17,385	1,12,758	78,664
21	Maharashtra	3,785	3,785	1,42,280	4,682	35,13,137	1,46,719
22	Manipur	5,738	109	2,578	269	1,901	52
23	Meghalaya	2,577	402	5,349	317	3,067	1,071
24	Mizoram	3,094	3,094	5,568	3,050	11,839	4,090
25	Nagaland	57	57	2,873	67	2,072	122
26	Odisha**	16,523	4,435	0	9,207	7,818	3,756
27	Puducherry			2,052	33	3,839	617
28	Punjab	42,893	42,349	40,027	39,771	48,821	44,577
29	Rajasthan	8,079	8,079	22,193	9,670	7,991	7,951
30	Sikkim	5,881	62	5,055	140	6,687	88
31	Tamil Nadu	1,10,866	36,671	97,134	40,838	2,58,300	30,426
32	Telangana	6,28,073	18,848	2,15,457	9,627	2,03,569	2,239
33	Tripura	42	41	5,196	110	12,401	270
34	Uttar Pradesh	72,118	72,118	61,360	61,360	73,613	73,613
35	Uttarakhand	744	744	41,796	23,094	95,737	24,819
	Total	25,35,783	12,34,372	21,10,437	10,17,229	62,74,409	10,13,412

*Lakshadweep have not furnished information till date.

**Odisha has not shared the information for the month of December

B. SAMARTHYA

(i) Pradhan Mantri Matru Vandana Yojana

Sl. No	State/UT	2022-23	2023-24	2024-25*
1	ANDAMAN AND NICOBAR ISLANDS	1,291	851	898
2	ANDHRA PRADESH	3,92,312	1,45,809	2,29,679
3	ARUNACHAL PRADESH	4,533	1,379	2,796
4	ASSAM	1,79,829	1,60,262	2,56,763
5	BIHAR	7,31,838	98,971	6,74,838
6	CHANDIGARH	5,868	3,038	3,477
7	CHHATTISGARH	1,60,786	82,586	2,55,674
8	DELHI	84,713	42,130	95,427
9	GOA	6,648	1,379	4,453
10	GUJARAT	2,54,947	1,58,121	2,05,489
11	HARYANA	1,54,175	10,353	1,25,499
12	HIMACHAL PRADESH	44,220	8,439	46,900
13	JAMMU AND KASHMIR	56,049	12,134	1,13,427
14	JHARKHAND	91,961	64,603	1,46,543
15	KARNATAKA	5,97,325	1,49,683	6,18,144
16	KERALA	1,52,962	76,209	1,56,076
17	LADAKH	699	1,365	1,832
18	LAKSHADWEEP	70	531	937
19	MADHYA PRADESH	5,70,016	4,13,504	8,57,704
20	MAHARASHTRA	6,91,219	83,540	4,62,884
21	MANIPUR	6,494	7,685	17,340
22	MEGHALAYA	10,330	3,816	14,146
23	MIZORAM	6,817	2,292	3,764
24	NAGALAND	5,532	2,473	8,011
25	ODISHA	-	-	-
26	PUDUCHERRY	6,368	243	8,854
27	PUNJAB	1,41,304	76,262	1,40,170
28	RAJASTHAN	4,05,991	1,83,165	5,37,399
29	SIKKIM	2,845	815	3,052
30	TAMIL NADU	1,35,752	1,25,429	69,695
31	TELANGANA	-	-	-
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4,199	2,812	3,364
33	TRIPURA	21,027	7,690	23,449
34	UTTAR PRADESH	14,24,694	2,73,575	2,86,492
35	UTTARAKHAND	67,387	45,945	74,940
36	WEST BENGAL	8,68,049	-	-
	Total	72,88,250	22,47,089	54,50,116

* Data as on 17.03.2025.

Note: Before 2023-24, payments to eligible beneficiaries in PMMVY were made through PMMVY- CAS (old software) and the data has been migrated to PMMVYsoft MIS (new software). From 2023- 24 onwards, the number of beneficiaries paid are the ones who have enrolled on the new portal (PMMVYsoft). This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).

(ii) Palna

Sl. No	STATE/ UT	Anganwadi cum Crèches (AWCCs) as on 31.01.2025			
		Approved Crèches	Operational crèches	Beneficiaries	Approved Crèches not operational
1	Andhra Pradesh	108	-	-	108
2	Arunachal Pradesh	86	-	-	86
3	Assam	500	50	859	450
4	Bihar	85	65	309	20
5	Chhattisgarh	1,500	167	2092	1333
6	Goa	9	9	9	0
7	Gujarat	25	-	-	25
8	Haryana	628	102	2,012	526
9	Himachal Pradesh	152	-	-	152
10	Jharkhand	1,024	-	-	1024
11	Karnataka	248	164	3608	84
12	Kerala	504	-	-	504
13	Madhya Pradesh	448	-	-	448
14	Maharashtra	345	-	-	345
15	Manipur	702	-	-	702
16	Meghalaya	84	76	1,083	8
17	Mizoram	200	200	4,326	0
18	Nagaland	470	150	3,253	320
19	Odisha	1,000	-	-	1000
20	Punjab	148	-	-	148
21	Rajasthan*	-	-	-	0
22	Sikkim	25	13	100	12

23	Tamil Nadu	600	-	-	600
24	Telangana	1,033	8	78	1025
25	Tripura	114	94	1,747	20
26	Uttar Pradesh*	-	-	-	0
27	Uttarakhand	202	32	296	170
28	West Bengal	10	-	-	10
29	Andaman & Nicobar Islands	8	7	52	1
30	Chandigarh	210	200	2,621	10
31	Dadra and Nagar Haveli and Daman and Diu	95	25	614	70
32	Delhi	502	139	1303	363
33	Jammu & Kashmir	230	-	-	230
34	Ladakh	6	6	87	0
35	Lakshadweep	8	-	-	8
36	Puducherry	86	9	-	77
Total		11,395	1,516	24,449	9,879

Sl. No	STATE/ UT	Standalone Creches as on 31.12.2024	
		Operational Creches	Beneficiaries
1	Andhra Pradesh	10	218
2	Arunachal Pradesh	43	1,075
3	Assam	-	-
4	Bihar	-	-
5	Chhattisgarh	-	-
6	Goa	2	56
7	Gujarat	-	-
8	Haryana	197	4,343
9	Himachal Pradesh	50	686
10	Jharkhand	-	-
11	Karnataka	170	2470
12	Kerala	264	3680
13	Madhya Pradesh	3	46
14	Maharashtra	-	-
15	Manipur	214	5,350
16	Meghalaya	14	286
17	Mizoram	-	-
18	Nagaland	-	-
19	Odisha	-	-
20	Punjab	144	1,429
21	Rajasthan	-	-
22	Sikkim	12	96
23	Tamil Nadu	120	2,280
24	Telangana	-	-

25	Tripura	20	500
26	Uttar Pradesh	-	-
27	Uttarakhand	-	-
28	West Bengal	-	-
29	Andaman & Nicobar Islands	-	-
30	Chandigarh	-	-
31	Dadra and Nagar Haveli and Daman and Diu	-	-
32	Delhi	-	-
33	Jammu & Kashmir	-	-
34	Ladakh	-	-
35	Lakshadweep	-	-
36	Puducherry	47	260
Total		1,310	22,728

(iii) Sakhi Niwas Scheme

Sl. No	State/UTs	2022-23	2023-24	2024-25 (up to 31.12.2024)
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	2923	4478	750
3	Arunachal Pradesh	45	37	37
4	Assam	279	273	306
5	Bihar	0	0	0
6	Chandigarh	337	309	337
7	Chhattisgarh	237	229	261
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0
9	Delhi	1641	1750	1952
10	Goa	0	0	0
11	Gujarat	1913	1889	1036
12	Haryana	310	285	294
13	Himachal Pradesh	111	107	100
14	Jammu & Kashmir	0	0	11
15	Jharkhand	154	147	124
16	Karnataka	3200	3176	3199
17	Kerala	13800	14039	12190
18	Laddakh	0	0	0
19	Lakshadweep Islands	0	0	0
20	Madhya Pradesh	108	106	105
21	Maharashtra	9224	9573	7155
22	Manipur	341	464	661
23	Meghalaya	111	163	112
24	Mizoram	167	209	207
25	Nagaland	255	306	272
26	Odisha	0	0	425
27	Puducherry	714	685	324
28	Punjab	0	0	0
29	Rajasthan	146	124	193
30	Sikkim	0	0	8
31	Tamil Nadu	3598	4084	4471
32	Telangana	6920	5368	2779
33	Tripura	0	0	0
34	Uttarakhand	0	0	0
35	Uttar Pradesh	0	0	1291
36	West Bengal	0	0	0
Total		46534	47801	38600

(iv) Shakti Sadan

Sl. No	State/UTs	2022-23	2023-24	2024-25 (up to 31.12.2024)
1	Andaman and Nicobar Islands	9	0	0
2	Andhra Pradesh	2095	1868	2252
3	Arunachal Pradesh	76	58	349
4	Assam	1496	1534	2755
5	Bihar	0	0	0
6	Chandigarh	6	25	9
7	Chhattisgarh	234	202	222
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0
9	Delhi	165	128	169
10	Goa	10	27	9
11	Gujarat	444	359	0
12	Haryana	0	0	0
13	Himachal Pradesh	20	20	15
14	Jammu & Kashmir	44	44	43
15	Jharkhand	712	512	0
16	Karnataka	1786	2515	1209
17	Kerala	783	687	938
18	Laddakh	0	0	0
19	Lakshadweep Islands	0	0	0
20	Madhya Pradesh	2240	2077	1824
21	Maharashtra	1274	1513	1672
22	Manipur	1602	1571	2209
23	Meghalaya	55	56	25
24	Mizoram	432	388	363
25	Nagaland	83	56	24
26	Odisha	5483	0	4348
27	Puducherry	75	47	41
28	Punjab	34	28	21
29	Rajasthan	526	499	431
30	Sikkim	39	29	35
31	Tamil Nadu	1129	1281	1800
32	Telangana	7743	6661	5559
33	Tripura	1021	1017	157
34	Uttarakhand	0	0	0
35	Uttar Pradesh	365	364	0
36	West Bengal	2132	1187	1197
Total		32113	24753	27676
